

417

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.154/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus-Bengal Brahmaputra Conclave Pvt. & Ors		
Under Section	397/389		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PES)
2. CS. ROHIT KUMAR KESHRI (PES) } PETITIONER

Rohit Keshri
27/11/17.

1. RATNANKO BANERJEE, SR. ADVOCATE
2. SWAPNA CHOUBEY, ADVOCATE } RESPONDENT

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Heard part arguments of the Ld. Pr. CS for the petitioner. Arguments could not be concluded.

List on 29/11/2017 for remaining arguments.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)